

NOTICE

With reference to the Notice dated 30th June, 2020, **IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in person that the e-mail ids to forward the praecipis on the following email ids instead of reghighgoa@gmail.com.

I

Sr. No.	Matters	Email id to forward praecipis
1	Urgent Civil and Criminal matters pertaining to Division Bench and pending admission matters as per list published.	reghighgoadb@gmail.com
2	Single Bench final hearing matters of MACT and LAC, as per list published.	reghighgoasbfh@gmail.com
3	Urgent Civil matters pertaining to Single Bench and pending admission matters as per list published.	reghighgoasbcv@gmail.com
4	Urgent Criminal matters pertaining to Single Bench and pending admission matters as per list published.	reghighgoasbcr@gmail.com

II

The Advocates/Litigants who do not have the means or access to video conferencing facilities may mention the matters through the unit installed in Court Rooms as follows:-

: 2 :

Sr. No.	Matters	Court Room
1	Urgent Civil and Criminal matters pertaining to Division Bench and pending admission matters as per list published.	Court Room No. 1
2	Single Bench final hearing matters of MACT and LAC, as per list published.	Court Room No. 1
3	Urgent Civil matters pertaining to Single Bench and pending admission matters as per list published.	Court Room No. 3
4	Urgent Criminal matters pertaining to Single Bench and pending admission matters as per list published.	Court Room No. 5

High Court of Bombay at Goa,
Panaji, Goa

Date : 01.07.2020

By Order,

Sd/-

(Kiran A. Bagi)
Registrar (Judicial)